

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
CP No. (IB)- 57/10/JPR/2023
Under Section 10 of IBC, 2016

In the matter of:

Mayur Leather Products Ltd.

...Corporate Applicant

Versus

Canara Bank

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Nitesh Srivastava, Adv.

For the Bank : Karan Pratap Singh, Adv.

ORDER

Heard Mr. Nitesh Srivastava, Adv. appearing on behalf of the Petitioner.
Mr. Karan Pratap Singh, Adv. appearing on behalf of the Respondent seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 10.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 07, 2024